(c) to (e) The provision of pre-paid counters at the stations depends upon importance of the station, space availability etc. The responsibility for setting up of pre-paid taxi booths lies with the State Government. Instructions already exist with the Zonal Railways to co-ordinate with the local civil authorities for arrangement of pre-paid taxi and three wheeler services at all A-1 category stations and also to ensure that traffic police officials properly supervise and regulate its implementation.

Railway lines in Chhattisgarh

†2471. DR. BHUSHAN LAL JANGDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there is provision for new railway lines for Chhattisgarh in the Railway Budget 2012;

(b) if so, the details thereof and the time by when the work would be started on these lines;

(c) the places in Chhattisgarh where survey for new railway lines is to be undertaken;

(d) whether there is any proposal for conducting survey for railway lines at Girodpuri, the birth place of Guru Ghasidasji; and

(e) if so, the time by when, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) No, Sir.

(b) Does not arise.

(c) Thirty three surveys for new lines to connect different places falling fully/ partly in Chhattisgarh are in progress.

(d) and (e) No such proposal is under consideration at present.

Eligibility criteria for DRM

2472. SHRI AMBETH RAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the eligibility criteria to become Divisional Railway Manager (DRM) in Railways is 52 years;

[†]Original notice of the question was received in Hindi.